## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

**C. P. NO**. 120(ND)14 CA. NO.

**CORAM:** 

PRESENT:

SH. R. VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09,2016

**NAME OF THE COMPANY:** M/s. Sh. Nimit Kasliwal V/s. M/s. MGM Stone Aggregates Pvt. Ltd. & ors.

**SECTION OF THE COMPANIES ACT: 397/398** 

1. PRAKUL KHURANA ALV PETITIONER THURANA
2. SAMAY MAHESHWARI Adv PETITIONER Camay

Durkar wind Adv PETITIONER Camay

## ORDER

Learned counsel for the parties are present. Arguments have been heard in part. Learned counsel for the petitioner shall file two sets of the pleadings within a period of two weeks. Learned Counsel for the parties shall file the synopsis and the list of judgments on which they rely within a period stipulated above. Learned counsel for the parties shall also file the translated version in English of all the documents which are in language other than English, in accordance with Rule 27 of the NCLT Rules, 2016.

List on 07.10.2016

50/1-

(R.Varadharajan)

Member (Judicial)

(Maharaj Krishan Hanjura) Member (Judicial)

50/1-